

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 31

**CA No. 44/2018
With
CP No. 243/Chd/CHD/2017**

**Under Section 59 CA, 2013/
R 11 NCLT 2016**

In the matter of:-

Hardyal Singh Mann

.....Petitioner

Vs.

Chandigarh Overseas Pvt. Ltd.

....Respondent

Due to paucity of time, the matter could not be taken up, hence adjourned
to 27.10.2023.

Sd/-
Court Officer

September 14, 2023
VN